

Government of Jammu and Kashmir  
Department of Law, Justice and Parliamentary Affairs  
Civil Secretariat  
Srinagar/Jammu  
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Subject:-Litigation Reforms and effective monitoring of Litigation in Union territory of Jammu and Kashmir-Appointment of Officer In charge(OIC) Litigation.

**GOVERNMENT ORDER NO:- 9974 - JK (LD ) of 2025**

**DATED:- 14 - 08 - 2025**

Post facto sanction is hereby accorded to the appointment of Officer's of Sher-I- Kashmir Institute of Medical Sciences (SKIMS) Soura Srinagar as Officer In charge (OIC) Litigation for the cases mentioned in annexure to this Government Order including contempt petition, if any, pending before Hon'ble High Court of J&K and Ladakh/Central Administrative Tribunal or any other forum.

The terms and conditions of appointment of the OIC shall be governed by the provisions of Government Order No.1673-JK(LD) of 2021 dated 24.03.2021.

**By order of Government of Jammu and Kashmir.**

Sd/-

**(Achal Sethi)**

Secretary to Government

No:-LAW-OIC/06/2025

Dated: 16.06.2025

Copy to the:-

1. Learned Advocate General, J&K
2. Principal Secretary to Hon'ble Lieutenant Governor, Raj Bhawan.
3. Joint Secretary (J&K), Ministry of Home Affairs, Government of India.
4. Registrar General, High Court of J&K and Ladakh, Jammu/Srinagar.
5. Principal Secretary to Hon'ble Chief Justice, High Court of J&K and Ladakh.
6. Administrative Secretary, Health and Medical Education Department
7. Director Litigation , Srinagar/ Jammu.
8. Law Officer concerned
9. Officer In Charge Litigation(OIC).
10. Private Secretary to Chief Secretary for information of Chief Secretary.
11. Private Secretary to Secretary Law.
12. Incharge Website.
13. Government Order file.
14. Concerned file.

  
(Reyaz Ali Bhat)

Assistant Legal Remembrancer



**Annexure to the Government Order No.9974- JK(LD) of 2024 dated 14.08.2025.**

<b>S.No.</b>	<b>Case Title</b>	<b>Case No.</b>	<b>Name &amp; Designation of OIC</b>
1.	Naseer Ahmad Reshi & Others Vs. Director SKIMS and Others.	WPC NO. 1069/2025	<b>Prof. Mohd Ashraf Ganie, Director SKIMS &amp; EOSG</b>
2.	Amina Begum Vs. State & Others.	T.A. NO. 201/2024	<b>Shri. Firdous Ahmad Dar, Administrative Officer (HA) SKIMS</b>
3.	Adil Hassan Bhat Vs. UT of J&K and Others.	O.A No. 3758/2025	<b>Mr. Mushtaq Ahmad Akhoon, Administrative Officer (Personnel) SKIMS</b>
4.	Farooq Ahmad Wani Vs. SKIMS and Others.	T. A. No. 113/2025 of WPC No. 1104/2025	<b>Mr. Mushtaq Ahmad Akhoon, Administrative Officer (Personnel) SKIMS</b>

*Reyazul*

*Jm*